COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 249 OF 2018

Dated: 11th September, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Punjab State Power Corporation Limited Appellant(s)

۷s.

Punjab State Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Ms. Neha Garg

Counsel for the Respondent(s)

ORDER

Issue notice to the Respondent returnable on 10.10.2018. Dasti, in addition, is permitted. Permission to issue Public Notice is granted.

List the matter on <u>10.10.2018</u>.

(S. D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson

mk/kt